

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 1289
TO BE ANSWERED ON 25.07.2018**

INSTALLATION OF CCTV AT STATIONS

**†1289. SHRIMATI BHAVANA PUNDALIKRAO GAWALI PATIL:
SHRIMATI REKHA VERMA:**

Will the Minister of RAILWAYS be pleased to state:

- (a) the number of CCTV cameras installed at the railway stations during the last three years and the current year, zone-wise;**
- (b) the number of CCTV cameras likely to be installed in the next financial year;**
- (c) whether crimes taking place in the trains and at the railway stations have gone up or declined in the last three years;**
- (d) if so, the details of such registered cases and the number of cases which have been solved or on which action has been taken during the said period, zone-wise; and**
- (e) the details of the steps taken by Railways for the safety of passengers?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RAILWAYS
(SHRI RAJEN GOHAIN)**

(a): Zone-wise position of Close Circuit Television (CCTV) Cameras installed during the last three years and the current year (upto June 2018) is appended as Appendix-I.

(b): CCTV cameras are proposed to be installed progressively at all stations except halt stations and passenger carrying coaches except General Coaches subject to availability of funds.

(c): As per data provided by Government Railway Police (GRP), registration of cases relating to crime in trains and at stations is on rising trend during the last three years.

(d): Zone-wise position of number of cases registered in trains and at the railway stations during the year 2015, 2016 and 2017 over Indian Railways is appended as Appendix-II. It is pertinent to mention that registration of First Information Report (FIR) and their investigation relating to crime occurring in railway station premises as well as in running trains are the statutory responsibility of State Governments, which they discharge through the Government Railway Police (GRP). Once a case is registered under relevant provisions of the Indian Penal Code (IPC) and other relevant laws, follow up action is accordingly taken up by concerned GRP thana for investigation and detection of crime, arrest of accused persons and filing of chargesheet in the court of law. Accordingly, after registration of crime, cases remain under different stages of investigation and prosecution within the territorial jurisdiction of respective States.

(e): Railways, through the Railway Protection Force (RPF), are supplementing efforts of GRPs of respective States to strengthen security across Indian Railways. Measures initiated by RPF to strengthen security include escorting of 2500 trains (on an average daily), in addition to escorting of 2200 such trains by GRP, access control at important

stations, operationalisation of Security Help Line number 182, surveillance through CCTV cameras provided at 436 stations, prosecution of offenders under relevant provisions of the Railways Act, 1989, security of women passengers and rescue of children, etc. Regular coordination is being maintained with the State Police/GRP authorities at all levels. In addition, State Level Security Committee for Railways (SLSCR) have been constituted for all State/Union Territories (UTs) under the Chairmanship of respective Director General of Police/ Commissioner of States/ Union Territories for regular monitoring and review of security arrangements for the Railways.

APPENDIX-I REFERRED TO IN REPLY TO PART (a) OF THE UNSTARRED QUESTION NO. 1289 BY SHRIMATI BHAVANA PUNDALIKRAO GAWALI PATIL AND SHRIMATI REKHA VERMA TO BE ANSWERED IN LOK SABHA ON 25.07.2018 REGARDING INSTALLATION OF CCTV AT STATIONS

(a): Zone-wise details of the CCTV cameras installed during the year 2015 to 2018 (up to June) are as under:

Zone/Year	Number of CCTV camera installed			
	2015	2016	2017	2018 (Up to June)
Central Railway	679	2076	72	Nil
Eastern Railway	Nil	Nil	325	261
East Central Railway	Nil	Nil	Nil	272
East Coast Railway	101	55	48	Nil
North Central Railway	58	100	237	50
North Eastern Railways	Nil	72	55	39
Northeast Frontier Railway	Nil	23	Nil	8
North Western Railway	Nil	Nil	22	24
Northern Railway	29	27	20	271
South Central Railway	Nil	2	1	Nil
South Eastern Railway	74	158	Nil	Nil
South East Central Railway	15	34	174	8
Southern Railway	Nil	93	116	Nil
South Western Railway	Nil	Nil	Nil	33
West Central Railway	Nil	Nil	Nil	75
Western Railway	1066	240	153	Nil
Total Cameras	2022	2880	1223	1041

APPENDIX-II REFERRED TO IN REPLY TO PART (d) OF THE UNSTARRED QUESTION NO. 1289 BY SHRIMATI BHAVANA PUNDALIKRAO GAWALI PATIL AND SHRIMATI REKHA VERMA TO BE ANSWERED IN LOK SABHA ON 25.07.2018 REGARDING INSTALLATION OF CCTV AT STATIONS

(d): The Railway zone-wise number of cases registered in trains and at the Railway during the years 2015, 2016 and 2017:

Zonal Railway	No. of cases of crime against passengers in trains registered			No .of cases of crime against passengers at stations registered		
	2015	2016	2017	2015	2016	2017
Central	2863	2948	8721	2797	2906	13249
Eastern	663	611	831	285	317	359
East Central	907	1340	951	295	221	289
East Coast	470	574	569	125	126	161
Northern	3701	4011	3737	2767	2855	2758
North Central	928	956	1291	82	88	82
North Eastern	457	532	499	73	59	97
Northeast Frontier	168	251	283	37	69	54
North Western	497	435	465	129	154	185
Southern	691	625	1472	244	227	671
South Central	1664	1728	2527	249	318	341
South Eastern	306	485	447	70	65	117
South East Central	517	568	879	117	191	537
South Western	382	492	546	38	61	62
Western	2012	1901	4373	1013	1135	7931
West Central	1449	1334	1517	475	583	732
